

Court of District And Sessions Judge, Patna

Proceeding Of Cases Listed On (E-Filing)

Dated 18.11.2021

Regular Bail Application				
SI. No.	Case Number	PS/ Complaint Case No.	Name of Party	Remarks
1.	2074/21	Ram Krishna Nagar 316/21	Rajesh Sao	1. Transferred To A.D.J – 2 nd , Patna 2. Next Date – 20.11.2021
2.	2075/21	Phulwarisharif 545/21	Aman Kumar	1. Transferred To A.D.J – 11 th , Patna 2. Next Date – 20.11.2021
3.	2076/21	Phulwarisharif 591/21	Nitish Kumar	1. Transferred To A.D.J – 26 th , Patna 2. Next Date – 20.11.2021
4.	2077/21	Kotwali 371/21	Dhananjay Kumar	1. Transferred To A.D.J – 23 rd , Patna 2. Next Date – 20.11.2021
5.	2078/21	Jakkanpur 478/21	Abhishek Kumar	1. Transferred To A.D.J – 20 th , Patna 2. Next Date – 20.11.2021
6.	2079/21	Digha 427/21	Suman Kumar	1. Transferred To A.D.J – 16 th , Patna 2. Next Date – 20.11.2021
7.	2080/21	Digha 426/21	Suman Kumar	1. Transferred To A.D.J – 14 th , Patna 2. Next Date – 20.11.2021
8.	2081/21	Digha 169/20	Raushan Kumar	1. Transferred To A.D.J – 4 th , Patna 2. Next Date – 20.11.2021
9.	2082/21	Jakkanpur 524/21	Gopal Kr. Gor	1. Transferred To A.D.J – 1 st , Patna 2. Next Date – 20.11.2021

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Anticipatory Bail Application				
Sl. No.	Case Number	PS/ Complaint Case No.	Name of Party	Remarks
1.	408/21	Mahila 96/20	Md. Amin	1. Reminder For Cr. Antecedent 2. Next Date – 13.12.2021
2.	1123/21	Rani Talab 82/20	Ram Chandra	1. No One Appeared 2. Next Date – 09.12.2021
3.	1395/21	623(c)18	Ranjan Kumar	1. Reminder For Cr. Antecedent 2. Next Date – 10.12.2021
4.	1617/21	2322(c)20	Farid Ahmad	1. Reminder For Cr. Antecedent 2. Next Date – 10.12.2021
5.	3873/21	1023(c)20	Ravi Kumar Sharma	Rejected
6.	4040/21	1195(c)19	Shweta Singh	1. Ld. Counsel For The Petitioner Absent 2. Ld. Counsel For The Complainant Present 3. Reminder For Cr. Antecedent 4. Next Date – 08.12.2021
7.	4201/21	Mahila 35/21	Dr. Sishir Kr. Suman	1. Reminder For Cr. Antecedent 2. Next Date – 14.12.2021
8.	4923/21	Dulhin Bazar 14/20	Vikash Yadav	1. No One Appeared 2. Next Date – 08.12.2021
9.	5440/21	Hawai Adda 137/21	Bhagwati Jha	1. Reminder For Cr. Antecedent 2. Next Date – 09.12.2021
10.	5905/21	Phulwarisharif 515/21	Basant Kumar	1. Ld. Counsel For The Petitioner Absent 2. Ld. Counsel For The Informant Present 3. Next Date – 08.12.2021
11.	6175/21	Patliputra 393/21	Vikash Poddar	Allowed
12.	6256/21	Ramkrishna Nagar 281/21	Kumar Gaurav	Next Date – 29.11.2021
13.	6308/21	5596(c)18	Narendra Nath Charan	Allowed
14.	6378/21	412(c)19	Md. Shahman Miyan	Next Date – 08.12.2021
15.	6444/21	Hawai Adda 48/21	Niraj Kumar	Allowed

16.	6777/21	5596(c)18	Rahul Charan	1. Reminder For Cr. Antecedent 2. No Coercive Step Taken 3. Next Date – 08.12.2021
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Sl. No.	Case Number	PS/ Complaint Case No.	Name of Party	Remarks
17.	7086/21	Patliputra 469/21	Gyan Deep	1. Reminder For Cr. Antecedent 2. Next Date – 13.12.2021
18.	7163/21	Mahila 33/21	Dr. Ranjit Kumar	1. Cr. Antecedent Called 2. Next Date – 18.12.2021
19.	7347/21	Mahila 94/19	Kumar Pratap	Rejected
20.	7408/21	Shahpur 350/21	Sudeep Kr.	Dismissed As Withdrawn
21.	7444/21	390(c)15	Amarendra Kr. Singh	1. No One Appeared 2. Next Date – 09.12.2021
22.	7625/21	Mahila 128/21	Nagarmal Agrawal	1. Cr. Antecedent Called 2. No Coercive Step Taken 3. Transferred To A.D.J – 23 rd , Patna 4. Next Date – 20.12.2021
23.	7650/21	Gopalpur 379/21	Avinash Raj	1. Transferred To A.D.J – 23 rd , Patna 2. Next Date – 20.11.2021
24.	7733/21	Digha 382/21	Anju Devi	1. Transferred To A.D.J – 1 st , Patna 2. Next Date – 20.11.2021
25.	7734/21	Rajiv Nagar 441/21	Vidya Pd. Rai	1. Cr. Antecedent Called 2. No Coercive Step Taken 3. Next Date – 14.12.2021
26.	7735/21	Bakhtiyarpur 216/21	Suresh Yadav	1. Transferred To A.D.J – 4 th , Barh 2. Next Date – 23.11.2021
27.	7736/21	Bikram 234/21	Umanath Yadav	1. Transferred To A.D.J – 7 th , Danapur 2. Next Date – 23.11.2021
28.	7737/21	Barh 400/21	Vijay Rai	1. Transferred To A.D.J – 5 th , Barh 2. Next Date – 23.11.2021
29.	7738/21	Gaurichak (Fatuhan) 31/2001	Nagendra Kr. Singh	1. Transferred To A.D.J – 2 nd , Patna City 2. Next Date – 23.11.2021
30.	7740/21	Bakhtiyarpur 188/19	Roushan Kumar	1. Transferred To A.D.J – 4 th , Barh 2. Next Date – 23.11.2021

31.	7741/21	Barh 391/14	Mukesh Kumar	1. Transferred To A.D.J – 3rd, Barh 2. Next Date – 23.11.2021
32.	7742/21	Bikram 235/21	Abhay Yadav	1. Transferred To A.D.J – 2nd, Danapur 2. Next Date – 23.11.2021

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Proceeding Of Cases Listed On (E-Filing)

Dated 18.11.2021

Anticipatory Bail Application				
SI. No.	Case Number	PS/ Complaint Case No.	Name of Party	Remarks
33.	7743/21	Kadamkuan 522/21	Bhanu Pratap	1. Transferred To A.D.J – 9 th , Patna 2. Next Date – 20.11.2021
34.	7745/21	3035(c)11	Sujay Kumar	1. Cr. Antecedent Called 2. Lower Court Record Called 3. Next Date – 14.12.2021
35.	7746/21	3281(c)20	Saroj Kr. Jha	1. No One Appeared 2. Next Date – 24.11.2021
36.	7747/21	4033(c)19	Gopal Yadav	On Prayer Next Date – 24.11.2021
37.	7748/21	4033(c)19	Raj Kishor Kumar	On Prayer Next Date – 24.11.2021
38.	7749/21	Malsalami 286/21	Rohit Kr.	1. Transferred To A.D.J – 3 rd , Patna City 2. Next Date – 23.11.2021
39.	7750/21	Khajekalan 370/21	Md. Altaf	1. Transferred To A.D.J – 3 rd , Patna City 2. Next Date – 23.11.2021
40.	7751/21	Khajekalan 295/21	Md. Saheb	1. Transferred To A.D.J – 2 nd , Patna City 2. Next Date – 23.11.2021
41.	7752/21	Malsalami 43/18	Munna Kr.	1. Transferred To A.D.J – 1 st , Patna City 2. Next Date – 23.11.2021
42.	7754/21	Salimpur 264/19	Sujit Singh	1. Transferred To A.D.J – 5 th , Barh 2. Next Date – 23.11.2021
43.	7756/21	Rupaspur 544/21	Rahul Raj	1. Transferred To A.D.J – 2 nd , Danapur 2. Next Date – 23.11.2021
44.	7758/21	Beur 192/21	Shubham Kumar	1. Transferred To A.D.J – 13 th , Patna 2. Next Date – 20.11.2021
45.	7760/21	Beur 356/21	Sunil Devi	1. Cr. Antecedent Called 2. No Coercive Step Taken 3. Transferred To A.D.J – 14 th , Patna 4. Next Date – 08.12.2021
46.	7761/21	Phulwarisharif 210/20	Darakshan Afrin	1. Cr. Antecedent Called 2. No Coercive Step Taken 3. Transferred To A.D.J – 25 th , Patna 4. Next Date – 08.12.2021

47.	7762/21	750(c)21	Yash Singh	1. Cr. Antecedent Called 2. No Coercive Step Taken 3. Transferred To A.D.J – 18th, Patna 4. Next Date – 08.12.2021
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Court of District And Sessions Judge, Patna
Proceeding Of Cases Listed On (E-Filing)
Dated 18.11.2021

Cr. Appeal

SI. No.	Case Number	Name of Party	Remarks
1.	147/21	Md. Shahzad	On Prayer Next Date – 22.11.2021
2.	28/21		1. No One Appeared 2. Next Date – 08.12.2021

Cr. Revision

SI. No.	Case Number	Name of Party	Remarks
1.	265/21	Janardan Pandit	1. Lower Court Record Called 2. Next Date – 06.12.2021
2.	237/20		1. No One Appeared 2. Next Date – 14.12.2021
3.	12/21		1. No One Appeared 2. Next Date – 06.12.2021
4.	70/21		1. No One Appeared 2. Next Date – 04.12.2021
5.	131/21		1. Lower Court Record Called 2. Next Date – 01.12.2021
6.	184/21		On Prayer Next Date – 30.11.2021
7.	258/21		1. Heard And Posted For Order 2. Next Date – 25.11.2021
8.	263/21		1. Lower Court Record Called 2. Next Date – 29.11.2021
9.	264/21		On Prayer Next Date – 29.11.2021

Cr. Miscellaneous

SI. No.	Case Number	Name of Party	Remarks
1.	Tr. - 157/21	Jai Prakash	1. Report Called From Concerned Court 2. Next Date – 02.12.2021
2.	BC - 18/21		1. No One Appeared 2. Next Date – 07.12.2021
3.	Misc. - 42/21		1. No One Appeared 2. Next Date – 29.11.2021
4.	Tr. - 54/21		1. No One Appeared 2. Next Date – 03.12.2021
5.	BC - 72/21		1. No One Appeared 2. Next Date – 08.12.2021
6.	Tr. - 133/21		Allowed
7.	BC – 146/21		1. No One Appeared 2. Next Date – 04.12.2021

Court of District And Sessions Judge, Patna

Proceeding Of Cases Listed On

(Prior To Lockdown)

Dated 18.11.2021

Hearing On Admission

SI No.	Case No.	Remarks
1.	Cr. Appeal – 233/18	1. No One Appeared 2. Next Date – 16.12.2021
2.	Cr. Revision – 121/20	1. No One Appeared 2. Next Date – 14.12.2021
3.	Cr. Revision – 124/20	1. No One Appeared 2. Next Date – 14.12.2021

Hearing

SI No.	Case No.	Remarks
1.	Cr. Appeal – 109/21	Next Date – 24.11.2021
2.	Cr. Revision – 02/20	1. No One Appeared 2. Next Date – 08.12.2021
3.	Cr. Revision – 189/21	1. Reminder For Lower Court Record 2. Next Date – 06.12.2021
4.	Cr. Misc. (BC) – 55/18	1. No One Appeared 2. Next Date – 18.12.2021

Spl. (P.M.L.A)

SI No.	Case No.		Remarks
1	06/21	Regular Bail Application Of :- 1. Debesh Kr.	Next Date – 22.11.2021
2	07/21	Regular Bail Application :- 1. Anil Kr.	Next Date – 24.11.2021

Court of District And Sessions Judge, Patna

List of Spl. Cases(NDPS) Posted For Hearing
Proceeding Of Cases Listed On
Dated 18.11.21

SI. No.	Spl. Case No.	PS Case No.	Related Matter	Remarks
1.	141/21	Hawai Adda - 245/21	1. Brajesh Kumar (B.P)	Next Date – 30.11.2021
2.	92/21	Jakkanpur - 360/21	1. Bholai Rai (A.B.P) 2. Bacha Rai (A.B.P)	Next Date – 25.11.2021
3.	47/15	Paliganj - 250/15	1. Pappu Pandey (B.P)	Next Date – 25.11.2021
4.	139/21	NCB	1. Praveen Singh (B.P)	Next Date – 23.11.2021
5.	84/21	NCB	1. Manoj Kumar Gupta (B.P) 2. Petition for Release of seized Vehicle (Scorpio)	Next Date – 27.11.2021
6.	53/21	NCB	1. Petition for Release of Seized Vehicle on behalf of Roshan Kumar 2. Sunny Kumar (B.P)	Next Date – 30.11.2021
7.	15(A)21	NCB	1. Pawan Kumar (A.B.P)	Next Date – 30.11.2021
8.	189/20 (Suppl of 141/20)	NCB	1. Surendra Kumar Ray (B.P)	Next Date – 30.11.2021